

No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During June-2020					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
1	2	3	4	5	6	7	
1	Andhra Pradesh	1449	28	1100	17	1085	2
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	-	-	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-
6	Goa	127	21	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	49	1	-	-	-	-
9	Himachal Pradesh	-	-	151	2	-	-
10	Jammu & Kashmir UT	-	-	935	27	163	1
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	334	30	919	23	1270	5
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	24	4	0	-	-	-
17	Meghalaya	-	-	-	-	-	-
18	Mizoram	83	16	18	1	-	-
19	Nagaland	524	30	16	2	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	89	4	-	-	-	-
22	Punjab	407	4	159	4	-	-
23	Rajasthan	-	-	-	-	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	1875	28	413	7	-	-
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	-	-	-	-	-	-
29	West Bengal	-	-	-	-	-	-

Note: The State of J&K has ceased to exist constitutionally from October 31, 2019 and the liabilities of the State continue to remain as liabilities of the new UT of Jammu and Kashmir.

Source: Reserve Bank of India.